

RAJYA SABHA

Wednesday, the 4th April, 2018/14th Chaitra, 1940 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN in the Chair.

OATH OR AFFIRMATION

श्री सभापति: प्लीज़, बैठ जाइए। Members, we have a practice; Oath, Papers to be Laid, and then Business. If Members have some objection on the Business, etc., that should be done at the time of the Business, not during other things. Now, oath or affirmation.

MEMBERS SWORN

Shri G. C. Chandrashekar (Karnataka)

Dr. L. Hanumanthaiah (Karnataka)

Shri Prashanta Nanda (Odisha)

Shri Soumya Ranjan Patnaik (Odisha)

Shri Achyutananda Samanta (Odisha)

Dr. Kirodi Lal (Rajasthan)

Shri Madanlal Saini (Rajasthan)

Shri Bhupender Yadav (Rajasthan)

Shri Prakash Banda (Telangana)

Shri Santhosh Kumar Joginipally (Telangana)

Shri Badugula Lingaiah Yadav (Telangana)

Shrimati Jaya Bachchan (Uttar Pradesh)

PAPERS LAID ON THE TABLE

Report and Accounts (2016-17) of PNGRB, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI ANANTKUMAR HEGDE): Sir, on behalf of Shri Dharmendra Pradhan, I lay on the Table:—